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**Supreme Court Advocates-On-Record Association**

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**12<sup>th</sup> June, 2021**  
**New Delhi**

To,  
Hon'ble The Chief Justice of India,  
Supreme Court of India,  
New Delhi.

Hon'ble Sir,

I, thank your good self on behalf of SCAORA for having requested the Chief Justices of the High Courts to consider the Advocates-on-Record/Advocates practicing in the Hon'ble Supreme Court Of India for elevation to the Bench of different High Courts. Indeed, SCAORA has been consistently making representations along the same lines.

SCAORA requests your good self to kindly consider and place an institutionalised mechanism to facilitate such consideration for elevation of Advocates On Record/Advocates practicing in the Hon'ble Supreme Court Of India for elevation to the Bench of different High Courts.

Thanking You,

Your Sincerely,

**Dr. Joseph Aristotle S.**  
Hony. Secretary,  
SCAORA